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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. 199

S.S.Darbari

Versus Union of India and others

Date of Order	Orders
	<p><u>MA No. 228/96 (OA No. 656/93)</u></p> <p>9-5-1996 Mr. U.D.Sharma, counsel for the applicants (Respondents Nos. 2,3,4 & 5 in OA No. 656/93)</p> <p>Mr. R.N.Mathur, counsel for the respondent (Shri S.S.Darbari, applicant in OA No. 656/93)</p> <p>This Misc. Application has been filed on behalf of State of Rajasthan and other official respondents seeking extension for a further period of three months for complying with the order of the Tribunal passed in the aforesaid OA on 4-3-1996. The ground mentioned in the MA for seeking extension of time is that the State of Rajasthan has decided to file a Special Leave Petition under Article 136 of the Constitution before the Hon'ble Supreme Court against the Tribunal's order and instructions have been issued to the Advocate-on-Record to file the SLP.</p> <p>The Advocate-on-Record vide his letter dated 28-04-1996 has informed the State Government that an SLP is being filed which is likely to take sometime and the Hon'ble Supreme Court is closing for Summer Vacation from 10-5-96 to 8-7-96 and, therefore even the SLP is filed, it cannot be listed before the end of July. It is for this reason that extension of time is sought for implementing the order of the Tribunal.</p>
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C. A. T. Bench, JAIPUR

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-2-

The learned counsel for Mr. S.S. Darbari has vehemently opposed this application for being allowed on the ground that the order of the Tribunal passed on 4-3-1996 was delivered on 20-3-1996 and, therefore the State Government had ample time for filing the SLP.

We have carefully considered the averments in the MA and the arguments of the counsel for the parties.

In view of the fact that filing of the SLP ~~class~~ takes some time, we grant extension of further period of two months from the date of filing of this MA i.e. 6-5-1996 for implementing the order of the Tribunal, in view of the fact that the Hon'ble Supreme Court is open for urgent business during the vacation also.

MA stands disposed of.

O.P. Sharma
(O.P. Sharma)

Administrative Member

Gopal Krishna
(Gopal Krishna)
Vice Chairman